

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Office of the Registrar Judicial)**

**NOTICE**

It is notified for the information of all the concerned that as intimated by the Registrar Central Administrative Tribunal, Chandigarh, the CAT Chandigarh is scheduled to hold its Circuit Bench at Srinagar on **26.03.2019**, as such, concerned party may accordingly pursue their respective matters referred by the Hon'ble Court to the Central Administrative Tribunal, Chandigarh, Circuit Bench Srinagar for disposal. However, the intimation regarding venue for holding the Circuit Bench, will be notified as and when the concerned Registrar CAT, Chandigarh communicates about the same to this Registry.

Srinagar  
28.02.2019

**Sd/-**  
(Masarat Shaheen)  
Registrar Judicial.

Copy to:-

1. Incharge NIC High Court Sgr, for uploading the notice on the official website of J&K High Court.
2. All Notice Boards.

  
(Masarat Shaheen)  
Registrar Judicial.